

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Jammu)

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**ORDER**

No: 25

Dated: 09.04.2014

In the interest of administration, following postings and transfers of District Judges are hereby made:-

- 1) Sh. Ashok Kumar Sharma, Principal District and Sessions Judge, Rajouri, is transferred and posted as Registrar Judicial, High Court Wing, Jammu, vice Sh. Rakesh Sagar Jain.
- 2) Sh. Sanjay Kumar Gupta, Additional District and Sessions Judge, Jammu, is transferred and posted as Principal District and Sessions Judge, Rajouri, vice Sh. Ashok Kumar Sharma.
- 3) Sh. Rakesh Sagar Jain, Registrar Judicial, High Court Wing, Jammu, is transferred and posted as Principal District and Sessions Judge, Jammu, against available vacancy.
- 4) Sh. Ashok Kumar Koul, Principal District and Sessions Judge, Kathua, is transferred and posted as Registrar Vigilance, High Court of J&K, vice Sh. Vinod Chatterjee Koul.
- 5) Sh. Rashid Ali Dar, Principal District and Sessions Judge, Baramulla, is transferred and posted as Principal District and Sessions Judge, Srinagar, against available vacancy.
- 6) Sh. Vinod Chatterjee Koul, Registrar Vigilance, High Court of J&K, is transferred and posted as Principal District and Sessions Judge, Kathua, vice Sh. Ashok Kumar Koul.
- 7) Sh. Shahzad Azeem, District Judge, Leave Reserve High Court, Jammu, is transferred and posted as President, Divisional Consumer Protection Forum, Jammu, vice Sh. Mohan Singh Parihar.

*Amal*

- 8) Sh. Yash Pal Bourney, 1<sup>st</sup> Additional District and Sessions Judge, Jammu, is transferred and posted as Principal District and Sessions Judge, Baramulla, vice Sh. Rashid Ali Dar.
- 9) Sh. Mohan Singh Parihar, President, Divisional Consumer Protection Forum, Jammu, is transferred and posted as 1<sup>st</sup> Additional District and Sessions Judge, Jammu, vice Sh. Yash Pal Bourney.

**Note: All the transferees shall move simultaneously after handing over charge to the available Judicial Officers at their headquarters.**

BY ORDER

Sd/-  
( Suresh Kumar Sharma )  
Registrar General

No: \_\_\_\_\_

Dated: 09.04.2014

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
.....for placing the same before His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar Judicial, High Court Wing Jammu/Srinagar,
6. All Principal District & Sessions Judges,
7. Additional District & Sessions Judge, Jammu,
8. 1<sup>st</sup> Additional District & Sessions Judge, Jammu,
9. District Judge, Leave Reserve, High Court of J&K, Jammu,
10. President, Division Consumer Protection Forum, Jammu,  
.....for information and necessary action.
11. Sh. \_\_\_\_\_,  
.....for information and compliance.

Sd/-  
Registrar General

12. Incharge NIC, High Court of J&K, Jammu, for uploading the same on High Court Website.

  
(Deputy Registrar Adm.)